

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28

**IA(IBC)(PLAN)/17(MB)2024
IN C.P. (IB)/50(MB)2021**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Xylem Integrated Solutions Private limited

SECTION: 10, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Gardi Maideo, for the Applicant present.
2. Counsel for the Applicant submits that, connected applications are listed on 14.05.2024.
3. Hence, list this matter for hearing on **14.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)